

HIGH COURT OF JHARKHAND, RANCHI

NOTIFICATION

THE 20TH APRIL, 2016

No. 717/A : The services of Sri Navneet Kumar, Member Secreatry, Jharkhand State Legal Services Authority, Ranchi are recalled from the State Government and on his repatriation to the parent department, Sri Kumar is hereby transferred and posted as Judicial Commissioner, Ranchi.

By order of the Court,

Sd/-(Anil Kumar Choudhary)
Registrar General

MEMO. NO.//APPTT. DATED RANCHI, THE 20th April, 2016

XIX (4)//Apptt. 1/16

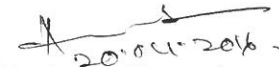
Copy forwarded to the Central Project Co-ordinator , e-Courts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for publishing it in e-Gazette.

Sd/-(Anil Kumar Choudhary)
Registrar General

MEMO. NO. 28/8//APPTT. DATED RANCHI, THE 20th April, 2016

XIX (4)//Apptt. 1/16

Copy forwarded to the Principal Secretary to the Government, Department of Personnel, Administrative Reforms & Rajbhasha, Jharkhand, Ranchi / the Principal Secretary, Law (Judicial) Department, Government of Jharkhand, Ranchi / the Accountant General (A&E), Jharkhand, Ranchi / the Registrar (Vigilance), O/o the Registrar (Administration), the Registrar (Establishment), the Central Project Co-ordinator, e-Courts Project, I/c NIC Cell, PPS I/c to Hon'ble the Chief Justice High Court of Jharkhand, Ranchi / the Judicial Commissioner I/c Ranchi, and Sri Navneet Kumar, Member Secreatry, Jharkhand State Legal Services Authority,, Ranchi with a direction to join the new assignment accordingly.


20.04.2016
Registrar General

HIGH COURT OF JHARKHAND, RANCHI

NOTIFICATION

THE 20TH APRIL, 2016

No. 120A : Consequent upon promotion of the Officers of rank of Civil Judge (Senior Division) to the post of District Judge, subject to final decision of the Hon'ble Supreme Court in the Special Leave to Appeal (Civil) No. 9883 / 2009 vide Notification Nos. 13/ varyi pronnati-01/2015 ka. **3015-3066**, Ranchi dated 08/04/2016 of the Department of Personnel, Administrative Reforms & Rajbhasha, Government of Jharkhand, Ranchi, the Officers named at column no. 2 are transferred and/or posted in the manner as mentioned in column no. 3 of the table given below on their promotion :-

Sl. No.	Name of the Officer with present designation / Present place of Posting	New place of posting on promotion as
1.	2	3
1.	Sri Radha Krishan, Chief Judicial Magistrate, Dumka	District & Addl. Sessions Judge, Jamshedpur
2.	Sri Rama Kant Mishra, Chief Judicial Magistrate, Chaibasa	District & Addl. Sessions Judge, Chaibasa
3.	Sri Ajit Kumar Singh, Chief Judicial Magistrate, Jamshedpur	District & Addl. Sessions Judge, Jamshedpur
4.	Sri Sanjay Kumar Singh No.1, Chief Judicial Magistrate, Dhanbad	District & Addl. Sessions Judge, Dhanbad
5.	Sri Anuj Kumar, Chief Judicial Magistrate, Seraikela	District & Addl. Sessions Judge, Saraikela
6.	Sri Rajeev Anand, Chief Judicial Magistrate, Lohardaga	District & Addl. Sessions Judge, Lohardaga
7.	Sri Subhash, C.J.M.-cum-Civil Judge(Senior Division)-I-cum-Secretary, DLSA, Sahebganj	District & Addl. Sessions Judge, Jamshedpur
8.	Syed Saleem Fatmi, Chief Judicial Magistrate, Jamtara	District & Addl. Sessions Judge, Dhanbad
9.	Sri Amitesh Lal, Chief Judicial Magistrate, Hazaribagh	District & Addl. Sessions Judge, Hazaribagh
10.	Sri Ravi Ranjan, Chief Judicial Magistrate, Deoghar	District & Addl. Sessions Judge, Deoghar
11.	Sri Arvind Kumar No.1, Chief Judicial Magistrate, Chatra	District & Addl. Sessions Judge, Chatra
12.	Sri Biresh Kumar, Chief Judicial Magistrate, Garhwa	District & Addl. Sessions Judge, Garhwa
13.	Sri Sanjay Kumar Upadhyay, Chief Judicial Magistrate, Daltonganj	District & Addl. Sessions Judge, Daltonganj
14.	Sri Shesh Nath Singh, Chief Judicial Magistrate, Ranchi	District & Addl. Sessions Judge, Jamshedpur
15.	Sri Kamal Kumar Srivastava, Chief Judicial Magistrate, Giridih	District & Addl. Sessions Judge, Giridih
16.	Mrs. Prem Lata Tripathi, C.J.M.-cum-Civil Judge(Senior Division)-I-cum-Secretary, DLSA, Khunti	Additional Judicial Commissioner, Ranchi
17.	Sri Rajesh Kumar No.1, Dy. Secretary, JHALSA, Ranchi	District & Addl. Sessions Judge, Khunti [Services recalled from the State Government]
18.	Sri Sanjeev Kumar Das, Deputy Registrar (Protocol), High Court of Jharkhand, Ranchi	Services are again placed before Hon'ble the Chief Justice for appointment & posting on promotion (Notification separately)
19.	Sri Dinesh Rai, Chief Judicial Magistrate, Bokaro	District & Addl. Sessions Judge, Chaibasa
20.	Sri Anil Kumar Pandey, C.J.M.-cum-Civil Judge(Senior Division)-I-cum-Secretary, DLSA, Latehar	District & Addl. Sessions Judge, Latehar
21.	Sri Sanjay Pratap, Chief Judicial Magistrate, Godda	District & Addl. Sessions Judge, Godda
22.	Sri Rajiv Ranjan, Chief Judicial Magistrate, Pakur	District & Addl. Sessions Judge, Rajmahal, Sahebganj

A →
20.04.2016

23.	Sri Om Prakash, C.J.M , Ramgarh	District & Addl. Sessions Judge, Ramgarh
24.	Sri Janardan Singh, Civil Judge(Senior Division)-I-cum-A.C.J.M, Dhanbad	District & Addl. Sessions Judge, Dhanbad
25.	Sri Gopal Pandey, Civil Judge(Senior Division)-I-cum-A.C.J.M, Deoghar	District & Addl. Sessions Judge, Deoghar
26.	Sri Dhananjay Kumar, Civil Judge(Senior Division)-cum-Spl Judge Economic Offence, Dhanbad	District & Addl. Sessions Judge, Dhanbad
27.	Sri Sanjay Kumar No.2, Civil Judge(Senior Division)-I-cum-A.C.J.M, Chaibasa	District & Addl. Sessions Judge, Chaibasa
28.	Sri Sujit Kumar Singh, Civil Judge(Senior Division)-I-cum-A.C.J.M, Jamtara	District & Addl. Sessions Judge, Jamshedpur
29.	Sri Rajni Kant Pathak, Civil Judge(Senior Division)-cum-Secretary, DLSA, Ranchi	District & Addl. Sessions Judge, Ramgarh
30.	Mrs. Sanjeeta Srivastava, Civil Judge(Senior Division)-I-cum-A.C.J.M, Giridih	District & Addl. Sessions Judge, Giridih
31.	Sri Pawan Kumar, Civil Judge(Senior Division)-I-cum-A.C.J.M, Jamshedpur	District & Addl. Sessions Judge, Dumka
32.	Sri Manoj Chandra Jha, Civil Judge(Senior Division)-I-cum-A.C.J.M, Garhwa	District & Addl. Sessions Judge, Garhwa
33.	Sri Surya Bhushan Ojha, Civil Judge(Senior Division)-I-cum-A.C.J.M, Ranchi	District & Addl. Sessions Judge, Gumla
34.	Sri Shatrunjay Kumar Singh, Civil Judge(Senior Division)-I-cum-A.C.J.M, Jamshedpur(Ghatshila)	District & Addl. Sessions Judge, Jamshedpur
35.	Sri Amit Shekhar, Civil Judge(Senior Division)-I-cum-A.C.J.M, Bokaro	District & Addl. Sessions Judge, Chatra
36.	Sri Yashwant Prakash, Civil Judge(Senior Division)-I-cum-A.C.J.M-cum-Secretary, DLSA, Gumla	District & Addl. Sessions Judge, Gumla
37.	Sri Santosh Kumar No.2, Civil Judge(Senior Division)-I-cum-A.C.J.M, Chatra	District & Addl. Sessions Judge, Chatra
38.	Sri Srish Dutta Tripathi, Civil Judge(Senior Division)-cum-Special Judge, Economic Offences, Ranchi	District & Addl. Sessions Judge, Dhanbad
39.	Sri Surendra Nath Mishra, Civil Judge(Senior Division)-I-cum-A.C.J.M, Dumka	District & Addl. Sessions Judge, Dumka
40.	Sri Kamlesh Kumar Shukla, Civil Judge(Senior Division)-cum-Secretary, DLSA, Garhwa	District & Addl. Sessions Judge, Garhwa
41.	Sri Uttam Anand, Civil Judge(Senior Division)-I-cum-A.C.J.M, Daltonganj	District & Addl. Sessions Judge, Daltonganj
42.	Sri Anand Prakash, Civil Judge(Senior Division)-I-cum-A.C.J.M-cum-Secretary, DLSA, Godda	District & Addl. Sessions Judge, Godda
43.	Sri Deepak Baranwal, Civil Judge(Senior Division)-cum-J.M, Ranchi	District & Addl. Sessions Judge, (Rajmahal), Sahebganj
44.	Sri Shyam Nandan Tiwary, Civil Judge(Senior Division), Ranchi	Additional Judicial Commissioner, Ranchi
45.	Sri Vinod Kumar Singh, Civil Judge(Senior Division), Ranchi	District & Addl. Sessions Judge, Giridih
46.	Sri Sanjay Kumar Singh No.2, Civil Judge(Senior Division)-cum-Special Judge, Economic Offence, Jamshedpur	District & Addl. Sessions Judge, Deoghar
47.	Sri Ramesh Chandra, Civil Judge(Senior Division)-I-cum-A.C.J.M-cum-Secretary, DLSA, Pakur	District & Addl. Sessions Judge, Jamshedpur
48.	Sri Manish Ranjan, Civil Judge(Senior Division)-cum-J.M-cum-Secretary, DLSA, Bokaro	District & Addl. Sessions Judge, Daltonganj
49.	Sri Kanwal Jeet Chopra, Civil Judge(Senior Division)-cum-J.M Ranchi	District & Addl. Sessions Judge, Gumla
50.	Sri Ghulam Haidar, Civil Judge(Senior Division)-I-cum-A.C.J.M-cum-Secretary, DLSA, Lohardaga	District & Addl. Sessions Judge, Dhanbad
51.	Sri Rakesh Kumar Mishra, Under Secretary-cum-Deputy L.R. Law(J) Department, Ranchi	District & Addl. Sessions Judge, Gumla [Services recalled from the State Government]
52.	Sri Prabhakar Singh, Civil Judge(Senior Division)-cum-Secretary, DLSA, Jamtara	District & Addl. Sessions Judge, Jamshedpur

By order of the Court,

Sd/- (Anil Kumar Choudhary)
Registrar General

A.S.
20/04/2016

Memo. No. /Apptt. Dated Ranchi, the 20th April, 2016

XIX(11)-01/2012

Copy forwarded to the Central Project Co-ordinator, e-Courts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for publishing it in e-Gazette.

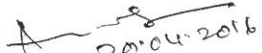
Sd/- (Anil Kumar Choudhary)

Registrar General

Memo. No. 2820 /Apptt. Dated Ranchi, the 20th April, 2016

XIX(11)-01/2012

Copy forwarded to the Principal Secretary to the Government, Department of Personnel, Administrative Reforms & Rajbhasha, Jharkhand, Ranchi / the Principal Secretary, Law (Judicial) Department, Government of Jharkhand, Ranchi / the Accountant General (A&E), Jharkhand, Ranchi / the Registrar (Vigilance), the Registrar (Administration) I/c, the Registrar (Establishment), the Central Project Co-ordinator, e-Courts Project and I/c NIC Cell..... High Court of Jharkhand, Ranchi / All the Principal District & Sessions Judges including Judicial Commissioner, Ranchi / The Member Secretary, JHALSA, Ranchi for information & needful and Officers concerned with a direction to join their new assignment accordingly.


20.04.2016.
Registrar General

HIGH COURT OF JHARKHAND, RANCHI
NOTIFICATION
THE 20/4 APRIL, 2016

No. 12/ IA: The following Officers of the Cadre of Civil Judge (Junior Division), named in Column No. 02 of the table given below, are promoted to the rank of Civil Judge (Senior Division) in order of their seniority subject to the final decision of the Hon'ble Supreme Court of India in Special Leave to Appeal (Civil) No. 9883 of 2009, w.e.f. the date of their posting in the rank of Civil Judge (Senior Division) :-

Sl. No.	Name of the Officers of Civil Judge (Junior Division) Cadre promoted to the rank of Civil Judge (Senior Division)
01	02
01.	Sri Durgesh Chandra Awasthi, S.D.J. M.-cum-PM JJ Board, Saraikela
02.	Sri Mukulesh Chandra Narain, S.D.J. M., Pakur
03.	Sri Sanjay Singh Yadav, J. M.-cum-Judge Incharge-cum-P.M. (J.J Board), Pakur
04.	Sri Rajendra Kumar Sinha, S.D.J.M-cum-Judge Incharge, Khunti
05.	Sri Bimlesh Kumar Sahay, S.D.J.M., Daltonganj
06.	Sri Yogesh Chandra Verma, S.D.J.M., Sahebganj (Rajmahal)
07.	Sri Rakesh Kumar, S.D.J.M.-cum-Judge Incharge, Bermo at Tenughat
08.	Sri Sanjiv Kumar Verma, S.D.J.M.-cum-Judge Incharge, Godda
09.	Sri Vinod Kumar Tiwari, S.D.J.M., Jamshedpur
10.	Sri Ajai Kumar Srivastava, S.D.J.M., Sahebganj
11.	Sri Kumar Pawan, S.D.J.M., Dhanbad
12.	Sri Manoj Kumar Tripathi, Civil Judge (Junior Division), Jamshedpur
13.	Sri Asif Equbal, S.D.J. M., Giridih
14.	Sri Bipin Bihari Gautam, J. M.-cum- Judge In charge, Giridih
15.	Smt. Kashika M. Prasad, Civil Judge (Jr. Div.), Giridih
16.	Sri Prafulla Kumar, Civil Judge (Junior Division), Daltonganj
17.	Smt. Kusum Kumari, Judicial Magistrate-cum-Civil Judge (Jr. Div.), Koderma
18.	Sri Soumendra Nath Sikdar, J.M.-cum-Judge Incharge-cum-P.M.(J.J Board), Sahebganj
19.	Smt. Kalpana Hazarika, Judicial Magistrate-cum-P.M. (J.J Board), Dhanbad
20.	Sri Daya Ram, J. M. -cum-Judge In charge, Jamshedpur
21.	Sri Sachindra Birua, S.D.J.M., Dumka
22.	Sri Abhimanyu Kumar, S.D.J. M -Judge Incharge, Ramgarh
23.	Sri Sanjeev Jha, S.D.J.M cum-Judge Incharge., Hazaribagh
24.	Sri Rajesh Kumar Singh, S.D.J.M., Ranchi
25.	Sri Abhash Verma, S.D.J.M., Jamtara

A
20/04/2016

26.	Sri Akhilesh Kumar Tiwary, Civil Judge (Jr. Div.), Ranchi
27.	Sri Piyush Srivastava, S.D.J.M., Latehar
28.	Smt. Neerja Ashri, J. M.-cum- Civil Judge (Junior Division), Bokaro (Bermo at Tenughat)
29.	Sri Satyakam Priyadarshi, Civil Judge (Junior Division), Ramgarh
30.	Sri Avinash Kumar Dubey, Civil Judge (Junior Division), Dhanbad
31.	Sri Sanjay Kumar Dubey, J. M.-cum- Judge Incharge- P.M. (J.J. Board), Dumka
32.	Sri Sachindra Nath Sinha, Law Officer, Law (Judicial) Department, Ranchi
33.	Sri Arvind Kumar No.-2, J. M.-cum-Judge Incharge-cum-P.M. (J.J. Board), Koderma
34.	Sri Kankan Pattadar, Railway Judicial Magistrate, Ranchi
35.	Sri Chaudhary Ahsan Moiz, Civil Judge(Jr. Div.)- Judge Incharge, Lohardaga
36.	Sri Koushik Mishra, J. M.-cum-Judge Incharge-cum-Civil Judge (Jr.Div.)-P.M. (J.J Board), Gumla
37.	Sri Sailendra Kumar, Civil Judge (Junior Division), Dhanbad
38.	Sri Braj Kishore Pandey No. 2, S.D.J.M., Gumla
39.	Sri Prem Shankar, Judge Incharge-cum-Civil Judge (Jr. Div.), Saraikela
40.	Sri Vijay Kumar Srivastava, S.D.J.M., Chatra
41.	Sri Suraj Prakash Thakur, Railway Judicial Magistrate, Dhanbad
42.	Sri Binay Kumar Lal, J. M. -cum-P.M. (J.J Board), Jamshedpur
43.	Sri Shankar Kumar Maharaj, J. M. cum-Addl. Civil Judge (Jr. Div.)-cum-P.M. (J.J. Board), Giridih

By order of the Court
Sd/- Anil Kumar Choudhary
Registrar General

Memo No. _____/Apptt

dated Ranchi the April, 2016

Copy forwarded to the Central Project Co-ordinator, e-courts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for publishing it in the e-Gazette.

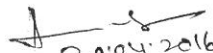
Sd/- Anil Kumar Choudhary
Registrar General

Memo No. _____/Apptt

dated Ranchi the April, 2016.

Copy forwarded to the Principal Secretary, Department of Personnel, Administrative Reforms & Rajbhasha, Government of Jharkhand, Ranchi/ the Principal Secretary, Law (Judicial) Department, Government of Jharkhand, Ranchi/ the Accountant General (A&E), Jharkhand, G.E. 5, Doranda, Ranchi/ the O/o Registrar General/ the Registrar (Vigilance)/ the Registrar (Administration) I/c, the Registrar (Establishment), all the Joint Registrars, the P.P.S. I/c to Hon'ble the Chief Justice, the NIC Cell I/c of High Court of Jharkhand, Ranchi/ the concerned Principal District and Sessions Judges including the Judicial Commissioner, Ranchi for information, (communication to the Officers concerned) and the needful at their end.

(-) For concerned P.D.J. & J.C Ranchi


20.04.2016
Registrar General

HIGH COURT OF JHARKHAND, RANCHI

NOTIFICATION

THE 20TH APRIL, 2016

No. 122 A: The Officers named in Column No.2 are transferred and/ posted as Civil Judge (Senior Division) in the Judgeships to be stationed ordinarily at places as mentioned in Column No.3 of the table given below:-

Sl. No	Name of the officers with designation and present place of posting (with Judgeship / Department).	a) Designation at the new station. b) Place where the officer is to be ordinarily stationed at. c) Name of the Judgeship in which appointed on transfer.
1	2	3
1.	Sri Ram Jiyawan, CJM, Gumla	a) Civil Judge (Senior Division) b) Chaibasa c) Chaibasa
2.	Sri Ramjeet Yadav, CJM, Koderma	a) Civil Judge (Senior Division) b) Sahebganj c) Sahebganj
3.	Sri Satyapal, CJM-cum-Civil Judge (Sr.Div)-I, Simdega	a) Civil Judge (Senior Division) b) Rajmahal c) Sahebganj
4.	Md. Abdul Naseer, Civil Judge (Sr.Div)-I-cum-ACJM, Hazaribagh	a) Civil Judge (Senior Division) b) Jamtara c) Jamtara
5.	Sri Taufique Ahmed, Civil Judge (Sr.Div)-I-cum-ACJM, Rajmahal	a) Civil Judge (Senior Division) b) Latehar c) Latehar
6.	Sri Manish, Civil Judge (Sr.Div)-I-cum-ACJM, Bermo at Tenughat	a) Civil Judge (Senior Division) b) Gumla c) Gumla
7.	Sri Sanjay Kumar Choudhary, Civil Judge (Sr.Div)-Secy, DLSA, Ramgarh	a) Civil Judge (Senior Division) b) Daltonganj c) Daltonganj
8.	Sri Prakash Jha, Under Secretary-cum-D.LR, Law Deptt., Ranchi	a) Civil Judge (Senior Division) b) Bokaro c) Bokaro [Services recalled from the State Government]
9.	Sri Rajesh Sinha, Civil Judge (Sr.Div)-cum-J.M., Giridih	a) Civil Judge (Senior Division) b) Godda c) Godda
10.	Sri Tarun Kumar, Civil Judge (Sr.Div)-cum-J.M., Bermo at Tenughat	a) Civil Judge (Senior Division) b) Khunti c) Khunti
11.	Sri Onkar Nath Choudhary, Civil Judge (Sr.Div)-cum-J.M., Hazaribagh	a) Civil Judge (Senior Division) b) Saraikela c) Saraikela
12.	Sri Raj Kumar Mishra, Civil Judge (Sr.Div)-cum-J.M., Ranchi	a) Civil Judge (Senior Division) b) Lohardaga c) Lohardaga
13.	Sri Dinesh Kumar, Civil Judge (Sr.Div)-cum-J.M.-Secretary, DLSA, Hazaribagh	a) Civil Judge (Senior Division) b) Chatra c) Chatra
14.	Sri Dinesh Kumar Mishra, Civil Judge (Sr.Div)-cum-J.M., Dhanbad	a) Civil Judge (Senior Division) b) Garhwa c) Garhwa

A
20.04.2016

15.	Sri Rajesh Srivastava, Civil Judge (Senior Division), Ramgarh	a) Civil Judge (Senior Division) b) Pakur c) Pakur
16.	Sri Madhuresh Kumar Verma, Civil Judge (Sr.Div)-Secy, DLSA-cum-JM, Daltonganj	a) Civil Judge (Senior Division) b) Simdega c) Simdega

By order of the Court,

Sd/-Anil Kumar Choudhary
Registrar General

Memo No. _____ / Apptt. _____ Dated Ranchi, the 20th April, 2016

Copy forwarded to the Central Project Co-ordinator, e-Courts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for publishing it in e-Gazette.

Sd/-Anil Kumar Choudhary

Registrar General

Memo No. _____ / Apptt. _____ Dated Ranchi, the 20th April, 2016

Copy forwarded to the Judicial Commissioner, Ranchi / all the concerned Principal District & Sessions Judges / the Principal Secretary, Law (Judicial) Department, Government of Jharkhand, Ranchi for information and communication to the Officer concerned with a direction to join their new assignment accordingly.

Sd/-Anil Kumar Choudhary
Registrar General

Memo No. 2825 / Apptt. _____ Dated Ranchi, the 20th April, 2016

Copy forwarded to the Principal Secretary, Department of Personnel, Administrative Reforms & Rajbhasa, Govt. of Jharkhand, Ranchi / the Principal Secretary, Law (Judicial) Department, Govt. of Jharkhand, Ranchi/ the Accountant General (A&E), Jharkhand, Ranchi/ O/o the Registrar General / the Registrar (Vigilance) / Registrar(Administration) I/c / the Registrar (Establishment) / the Central Project Co-ordinator , e-Courts Project and I/c NIC Cell / the PPS I/c to Hon'ble the Chief JusticeHigh Court of Jharkhand, Ranchi for information and needful.


20.04.2016
Registrar General

HIGH COURT OF JHARKHAND, RANCHI
NOTIFICATION
THE 20TH APRIL, 2016

No. 123 A: In exercise of powers conferred under Sub Section (3) of Section 11 of the Code of Criminal Procedure, 1973 (Act 2 of 1974), the High Court is pleased to confer upon the Officers named in Column No.2 of the table given below, the powers of a Judicial Magistrate of the 1st Class for the Districts noted against their respective names in Column No.3 of the table.

Further, in exercise of the powers conferred under Sub Section (1) of Section 12 of the Criminal Procedure Code, the Officers named in Column No.2 are appointed as Chief Judicial Magistrate for the Districts noted against their respective names in Column No.3 of the table given below:-

Sl. No.	Name of the officers with designation and present place of posting (with Judgeship/Department).	Name of the District
1	2	3
1.	Sri Ram Jiyawan, CJM, Gumla [Under orders of transfer and posting at Chaibasa as Civil Judge (Sr. Division)]	Chaibasa
2.	Sri Ramjeet Yadav, CJM, Koderma [Under orders of transfer and posting at Sahibganj as Civil Judge (Sr. Division)]	Sahibganj
3.	Md. Abdul Naseer, Civil Judge (SD)-I-cum-ACJM, Hazaribagh [Under orders of transfer and posting at Jamtara as Civil Judge (Sr. Division)]	Jamtara
4.	Sri Dharmendra Kumar Singh, Civil Judge (SD)-I-cum-ACJM, Ramgarh	Ramgarh
5.	Sri Kumar Kranti Prasad, Civil Judge (SD)-Secy, DLSA, Deoghar	Deoghar
6.	Sri Taufique Ahmed, Civil Judge (SD)-I-cum-ACJM, Rajmahal [Under orders of transfer and posting at Latehar as Civil Judge (Sr. Division)]	Latehar
7.	Sri Manish, Civil Judge (SD)-I-cum-ACJM, Bermo at Tenughat [Under orders of transfer and posting at Gumla as Civil Judge (Sr. Division)]	Gumla
8.	Sri Sanjay Kumar Choudhary, Civil Judge (SD)-Secy, DLSA, Ramgarh [Under orders of transfer and posting at Daltonganj as Civil Judge (Sr. Division)]	Daltonganj
9.	Sri Amresh Kumar, Civil Judge (SD)-Secy, DLSA-cum-JM, Dumka	Dumka
10.	Sri Yogesh Kumar, Civil Judge (SD)-Secy, DLSA-JM, Giridih	Giridih
11.	Sri Prakash Jha, Under Secretary-cum-D.LR, Law Deptt., Ranchi [Under orders of transfer and posting at Bokaro as Civil Judge (Sr. Division)]	Bokaro
12.	Sri Shwayambhu, Civil Judge (SD), Ranchi	Ranchi
13.	Sri Rajeev Ranjan, Civil Judge (SD)-Secy, DLSA-JM, Dhanbad	Dhanbad
14.	Sri Rajesh Sinha, Civil Judge (SD)-cum-J.M., Giridih [Under orders of transfer and posting at Godda as Civil Judge (Sr. Division)]	Godda
15.	Sri Vishal Srivastava, Civil Judge (SD)-I-cum-ACJM-Secretary, DLSA., Koderma	Koderma
16.	Sri Tarun Kumar, Civil Judge (SD)-cum-J.M., Bermo at Tenughat [Under orders of transfer and posting at Khunti as Civil Judge (Sr. Division)]	Khunti
17.	Sri Gati Krishna Tiwary, Civil Judge (SD)-Secy, DLSA-cum-JM, Jamshedpur	Jamshedpur
18.	Mrs. Garima Mishra, Civil Judge (SD)-cum-J.M., Hazaribagh	Hazaribagh
19.	Sri Onkar Nath Choudhary, Civil Judge (SD)-cum-J.M., Hazaribagh [Under orders of transfer and posting at Sarikela as Civil Judge (Sr. Division)]	Sarikela
20.	Sri Raj Kumar Mishra, Civil Judge (SD)-cum-J.M., Ranchi [Under orders of transfer and posting at Lohardaga as Civil Judge (Sr. Division)]	Lohardaga

A
20.04.2016.

21	Sri Dinesh Kumar, Civil Judge (SD)-cum-J.M.-Secretary, DLSA, Hazaribagh [Under orders of transfer and posting at Chatra as Civil Judge (Sr. Division)]	Chatra
22	Sri Dinesh Kumar Mishra, Civil Judge (SD)-cum-J.M., Dhanbad [Under orders of transfer and posting at Garhwa as Civil Judge (Sr. Division)]	Garhwa
23	Sri Rajesh Srivastava, Civil Judge (Senior Division), Ramgarh [Under orders of transfer and posting at Pakur as Civil Judge (Sr. Division)]	Pakur
24.	Sri Madhuresh Kumar Verma, Civil Judge (Sr. Div)-cum-Secy, DLSA-cum-JM, Daltonganj [Under orders of transfer and posting at Simdega as Civil Judge (Sr. Division)]	Simdega

By order of the Court,

Sd/-Anil Kumar Choudhary
Registrar General

Memo No. _____ / Apptt. _____ Dated Ranchi, the 20th April, 2016

Copy forwarded to the Central Project Co-ordinator, e-Courts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for publishing it in e-Gazette.

Sd/-Anil Kumar Choudhary

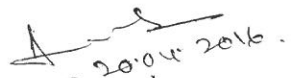
Registrar General

Memo No. 2827 / Apptt. Dated Ranchi, the _____
XX(4)-01/2011

Copy forwarded to the All the Principal District & Sessions Judges including the Judicial Commissioner, Ranchi / the Secretary, Law (Judicial) Department, Government of Jharkhand, Ranchi / the Deputy Commissioner & Superintendent of Police of concerned Districts for information and (communication to the Officers concerned).

The Officers concerned may be directed to make over charge of their respective Courts and Offices and to proceed to join their new assignment accordingly.

(-) For P.D.Js, J.C. & Principal Secretary Law (Judl.) Deptt. only.


Registrar General
20.04.2016

HIGH COURT OF JHARKHAND, RANCHI

NOTIFICATION

THE 20TH APRIL, 2016

No. 134 A : Consequent upon promotion of the Officers of the Cadre of Civil Judge (Junior Division) to the rank of Civil Judge (Senior Division), subject to final decision of the Hon'ble Supreme Court of India in the Special Leave to Appeal (Civil) No. 9883 / 2009 vide Court's Notification No. /2/ /A dated 20th April, 2016 the Officers named at column no. 2 are transferred and/or posted in the manner as mentioned in column no. 3 of the table given below on their promotion :-

Sl. No.	Name of the Officer with present designation / Present place of Posting	Posting on promotion as
1.	2	3
1.	Sri Durgesh Chandra Awasthi, S.D.J. M.-cum-PM J.J Board, Saraikela	Civil Judge (Senior Division), Saraikela
2.	Sri Mukulesh Chandra Narain, S.D.J. M., Pakur	Civil Judge (Senior Division), Ghatshila, Jamshedpur
3.	Sri Sanjay Singh Yadav, J.M.-cum-Judge Incharge-cum-P.M(J.J Board), Pakur	Civil Judge (Senior Division), Pakur
4.	Sri Rajendra Kumar Sinha, S.D.J.M-cum-Judge Incharge, Khunti	Civil Judge (Senior Division), Chaibasa
5.	Sri Bimlesh Kumar Sahay, S.D.J.M., Daltonganj	Civil Judge (Senior Division), Daltonganj
6.	Sri Yogesh Chandra Verma, S.D.J.M., Sahebganj (Rajmahal)	Civil Judge (Senior Division), Jamshedpur
7.	Sri Rakesh Kumar, S.D.J.M.-cum-Judge Incharge, Bermo at Tenughat	Civil Judge (Senior Division), Bermo at Tenughat, Bokaro
8.	Sri Sanjiv Kumar Verma, S.D.J.M.-cum-Judge Incharge, Godda	Civil Judge (Senior Division), Godda
9.	Sri Vinod Kumar Tiwari, S.D.J.M., Jamshedpur	Civil Judge (Senior Division), Garhwa
10.	Sri Ajai Kumar Srivastava, S.D.J.M., Sahebganj	Civil Judge (Senior Division), Koderma
11.	Sri Kumar Pawan, S.D.J.M., Dhanbad	Civil Judge (Senior Division), Dhanbad
12.	Sri Manoj Kumar Tripathi, Civil Judge (Junior Division), Jamshedpur	Civil Judge (Senior Division), Dhanbad
13.	Sri Asif Eqbal, S.D.J. M., Giridih	Civil Judge (Senior Division), Giridih
14.	Sri Bipin Bihari Gautam, J. M.-cum- Judge In charge, Giridih	Civil Judge (Senior Division), Giridih
15.	Smt. Kashika M. Prasad, Civil Judge (Jr. Div.), Giridih	Civil Judge (Senior Division), Giridih
16.	Sri Prafulla Kumar, Civil Judge (Junior Division), Daltonganj	Civil Judge (Senior Division), Daltonganj
17.	Smt. Kusum Kumari, Judicial Magistrate cum-Civil Judge (Jr. Div.), Koderma	Civil Judge (Senior Division), Ranchi
18.	Sri Soumendra Nath Sikdar, J.M.-cum-Judge Incharge-cum-P.M.(J.J Board), Sahebganj	Civil Judge (Senior Division), Sahebganj
19.	Smt. Kalpana Hazarika, Judicial Magistrate-cum-P.M. (J.J Board), Dhanbad	Civil Judge (Senior Division), Dhanbad
20.	Sri Daya Ram, J. M. -cum-Judge In charge, Jamshedpur	Civil Judge (Senior Division), Jamshedpur
21.	Sri Sachindra Birua, S.D.J.M., Dumka	Civil Judge (Senior Division), Bokaro
22.	Sri Abhimanyu Kumar, S.D.J.M -Judge Incharge, Ramgarh	Civil Judge (Senior Division), Ramgarh
23.	Sri Sanjeev Jha, S.D.J.M cum-Judge Incharge., Hazaribagh	Civil Judge (Senior Division), Hazaribagh
24.	Sri Rajesh Kumar Singh, S.D.J.M., Ranchi	Civil Judge (Senior Division), Ranchi
25.	Sri Abhash Verma, S.D.J.M., Jamtara	Civil Judge (Senior Division), Jamtara
26.	Sri Akhilesh Kumar Tiwary, Civil Judge (Jr. Div.), Ranchi	Civil Judge (Senior Division), Ranchi
27.	Sri Piyush Srivastava, S.D.J.M., Latehar	Civil Judge (Senior Division), Latehar
28.	Smt. Neerja Ashri, J. M.-cum- Civil Judge (Junior Division), Bokaro (Bermo at Tenughat)	Civil Judge (Senior Division), Bermo at Tenughat, Bokaro

20.04.2016

29.	Sri Satyakam Priyadarshi, Civil Judge (Junior Division), Ramgarh	Services are being placed before State Government separately for issuance of required Notification.
30.	Sri Avinash Kumar Dubey, Civil Judge (Junior Division), Dhanbad	Civil Judge (Senior Division), Dhanbad
31.	Sri Sanjay Kumar Dubey, J. M.-cum- Judge Incharge- P.M. (J.J. Board), Dumka	Civil Judge (Senior Division), Dumka
32.	Sri Sachindra Nath Sinha, Law Officer, Law (Judicial) Department, Ranchi	Services are again being placed before State Government separately for issuance of required Notification.
33.	Sri Arvind Kumar No.-2, J. M.-cum-Judge Incharge-cum-P.M. (J.J. Board), Koderma	Civil Judge (Senior Division), Ranchi
34.	Sri Kankan Pattadar, Railway Judicial Magistrate, Ranchi	Civil Judge (Senior Division), Ranchi
35.	Sri Chaudhary Ahsan Moiz, Civil Judge (Jr. Div.)-cum- Judge Incharge, Lohardaga	Civil Judge (Senior Division), Lohardaga
36.	Sri Koushik Mishra, J. M. -cum-Judge Incharge-cum-Civil Judge (Jr. Div.)-P.M. (J.J. Board), Gumla	Civil Judge (Senior Division), Gumla
37.	Sri Sailendra Kumar, Civil Judge (Junior Division), Dhanbad	Civil Judge (Senior Division), Dhanbad
38.	Sri Braj Kishore Pandey No. 2, S.D.J.M., Gumla	Civil Judge (Senior Division), Gumla
39.	Sri Prem Shankar, Judge Incharge-cum-Civil Judge (Jr. Div.), Saraikela	Civil Judge (Senior Division), Ramgarh
40.	Sri Vijay Kumar Srivastava, S.D.J.M., Chatra	Civil Judge (Senior Division), Chatra
41.	Sri Suraj Prakash Thakur, Railway Judicial Magistrate, Dhanbad	Civil Judge (Senior Division), Dhanbad
42.	Sri Binay Kumar Lal, J. M. -cum-P.M. (J.J. Board), Jamshedpur	Civil Judge (Senior Division), Jamshedpur
43.	Sri Shankar Kumar Maharaj, J. M. cum-Addl. Civil Judge (Jr. Div.)-cum-P.M. (J.J. Board)-, Giridih	Civil Judge (Senior Division), Giridih

By order of the Court,

Sd/-Anil Kumar Choudhary
Registrar General

Memo No. _____ / **Apptt.** _____ **Dated Ranchi, the 20th April, 2016**
Copy forwarded to the Central Project Co-ordinator, e-Courts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for publishing it in e-Gazette.

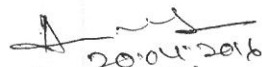
Sd/-Anil Kumar Choudhary
Registrar General

Memo No. _____ / **Apptt.** _____ **Dated Ranchi, the 20th April, 2016**

Copy forwarded to all the Principal District & Sessions Judges including the Judicial Commissioner, Ranchi / the Principal Secretary, Law (Judicial) Department, Government of Jharkhand, Ranchi for information and communication to the Officer concerned with a direction to join their new assignment accordingly.

Sd/-Anil Kumar Choudhary
Registrar General

Memo No. 2830 / **Apptt.** _____ **Dated Ranchi, the 20th April, 2016**
Copy forwarded to the Principal Secretary, Department of Personnel, Administrative Reforms & Rajbhasa, Govt. of Jharkhand, Ranchi / the Principal Secretary, Law (Judicial) Department, Govt. of Jharkhand, Ranchi / the Accountant General (A&E), Jharkhand, Ranchi / O/o the Registrar General / the Registrar (Vigilance) I/c/ Registrar (Administration) I/c / the Registrar (Establishment) / the Central Project Co-Ordinator, e-Courts Project and I/c NIC Cell / the PPS I/c to Hon'ble the Chief Justice High Court of Jharkhand, Ranchi for information and needful.


20.04.2016
Registrar General

HIGH COURT OF JHARKHAND, RANCHI

NOTIFICATION

THE APRIL, 2016

No. 125 A: The Judicial officers named in Column No. 02 are transferred and/or posted as Registrars/ Judges In-charge, Civil Courts, at the places mentioned against their respective names in Column no. 3 of the table below, to do the administrative duties in those Judgeships :-

SI No.	Name of the officer with designation and present place of posting	Station where duties are to be performed	Designation of the officers after designated as Registrar & others
01.	02	03	04
1.	Sri Vikram Anand, JM-cum-Judge Incharge-cum-PM, JJ Board, Simdega [UOT to Bermo at Tenughat]	Bermo at Tenughat	SDJM-cum-Civil Judge (Junior Division)-cum-Judge Incharge, Bermo at Tenughat, Bokaro
2.	Sri Shekhar Kumar, JM-cum- Addl. Civil Judge (Junior Division)-cum-PM, JJ Board, Lohardaga [UOT to Giridih]	Giridih	SDJM-cum-Judge Incharge, Giridih
3.	Sri Parth Sarthi Ghosh, SDJM, Chaibasa	Chaibasa	SDJM-cum-Judge Incharge, Chaibasa
4.	Sri Bishwanath Bhagat, JM-cum-Judge Incharge cum- Civil Judge (Junior Division), Chatra [UOT to Saraikela]	Saraikela	SDJM-cum-Civil Judge (Junior Division)-cum-Judge Incharge-cum-PM, JJ (Board), Saraikela
5.	Ms. Shweta Kumari No. II, JM-cum-P.M., J.J. Board, Chatra	Chatra	SDJM-cum-Judge Incharge-cum-Civil Judge (Junior Division)-cum-PM, JJ (Board), Chatra
6.	Sri Binod Kumar, JM-cum-Judge Incharge, Dhanbad	Dhanbad	SDJM-cum-Judge Incharge, Dhanbad
7.	Sri Anup Tirkey, JM-cum- Addl. Civil Judge (Junior Division), Dhanbad [UOT to Sahebganj]	Sahebganj	SDJM-cum-Judge Incharge-cum-PM, JJ (Board), Sahebganj
8.	Sri Nishant Kumar, JM-cum- Civil Judge (Junior Division), Garhwa [UOT to Dumka]	Dumka	SDJM-cum-Judge Incharge-cum-PM, JJ (Board), Dumka
9.	Sri Manoj Kumar Prajapati, JM-cum- Addl. Civil Judge (Junior Division), Garhwa	Garhwa	JM-cum-Judge Incharge-cum-Civil Judge (Junior Division), Garhwa
10.	Sri Manoj Kumar Ram, JM-cum- Addl. Civil Judge (Junior Division)- cum- Judge Incharge, Garhwa [UOT to Gumla]	Gumla	SDJM-cum-Judge Incharge-cum-Civil Judge (Junior Division)-cum-PM, JJ (Board), Gumla
11.	Sri Ananda Singh, JM-cum-PM, JJ Board, Godda	Godda	SDJM-cum-Judge Incharge-cum-PM, JJ (Board), Godda
12.	Ms. Kamala Kumari, Civil Judge (Junior Division), Hazaribagh	Hazaribagh	Civil Judge (Junior Division)-cum-Judge Incharge, Hazaribagh
13.	Sri Kamal Ranjan, JM-cum- Addl. Civil Judge (Junior Division), Jamshedpur	Jamshedpur	JM-cum-Addl. Civil Judge (Junior Division)-cum-Judge Incharge, Jamshedpur
14.	Sri Manoranjan Kumar No. I, JM-cum-Judge Incharge-cum- PM, JJ Board, Jamtara	Jamtara	SDJM-cum-Judge Incharge-cum-PM, JJ (Board), Jamtara
15.	Ms. Sushila Soreng, JM-cum- Civil Judge (Junior Division)-cum- PM, JJ Board, Khunti	Khunti	SDJM-cum-Civil Judge (Junior Division)-cum- Judge Incharge-cum-PM, JJ (Board), Khunti
16.	Ms. Divya Mishra, SDJM-cum- Addl. Civil Judge (Junior Division), Koderma	Koderma	SDJM-cum-Civil Judge (Junior Division)-cum- Judge Incharge-cum-PM, JJ (Board), Koderma

A →
20.04.2016

17.	Sri Nirupam Kumar, SDJM, Lohardaga	Lohardaga	SDJM-cum-Judge Incharge-cum-Civil Judge (Junior Division)-cum-PM, JJ (Board), Lohardaga
18.	Sri Chandra Bhanu Kumar, JM-cum- Addl. Civil Judge (Junior Division), Ranchi [UOT to Pakur]	Pakur	SDJM-cum-Judge Incharge)-cum-PM, JJ (Board), Pakur
19.	Ms. Arti Mala, JM-cum- Addl. Civil Judge (Junior Division), Ramgarh	Ramgarh	SDJM-cum-Judge Incharge-cum-Civil Judge (Junior Division), Ramgarh
20.	Sri Arun Kumar Dubey, SDJM-cum- Civil Judge (Junior Division), Simdega	Simdega	SDJM-cum-Judge Incharge-cum-Civil Judge (Junior Division)-cum-PM, JJ (Board), Simdega

By order of the Court,
Sd/- Anil Kumar Choudhary
Registrar General

Memo No. _____ /Apptt

Dated Ranchi the April, 2016

Copy forwarded to the Central Project Co-ordinator, e-courts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for publishing it in the e-Gazette.

Sd/ Anil Kumar Choudhary
Registrar General

Memo No. 2832 /Apptt.

Dated Ranchi the 20th April, 2016

Copy forwarded to the Principal Secretary, Department of Personnel, Administrative Reforms & Rajbhasha, Government of Jharkhand, Ranchi/ the Principal Secretary, Law (Judicial) Department, Government of Jharkhand, Ranchi/ the Accountant General (A&E), G.E. 5, Doranda, Ranchi / the O/o Registrar General/ the Registrar (Vigilance)/ the Registrar (Administration) /c/ the Registrar (Establishment) / Secretary to Hon'ble the Chief Justice/ /c NIC Cellof High Court of Jharkhand, Ranchi / the concerned Principal District & Sessions Judges for information and (communication to the Officers concerned).

() - For PDJs


20.04.2016
Registrar General

HIGH COURT OF JHARKHAND, RANCHI

NOTIFICATION

The 20th APRIL, 2016

No. 126 A: The Judicial officers named in Column no. 02 are transferred/posted as Judicial Magistrate at the places mentioned against their names given in Column no. 03 of the table below;

Also in exercise of powers conferred under sub-section (3) of Section 11 of the Code of Criminal Procedure, 1973 (Act 2 of 1974), the Court has been pleased to confer the powers of Judicial Magistrate 1st class, with immediate effect, upon the Judicial officers named in Column no. 2 for the Districts mentioned against their names, given in Column no. 3 of the table below;

Further, in exercise of powers conferred under sub-section 3 (a) of Section 12 of the said Criminal Procedure Code, these officers are also designated as Sub-divisional Judicial Magistrates, with immediate effect, for the Subdivision noted against their respective names in "(c)" of Column no. 3 of the said table.

Sl. No	Name of the officer with designation and present place of posting	(a) Station transferred/posted to (b) Name of the Judgeship (c) Name of the Sub-division	Designation of the officers after vesting the powers of SDJM & others
1.	2.	3.	4.
01.	Sri Vikram Anand, JM-cum-Judge Incharge-cum-PM, JJ Board, Simdega	(a) Bermo at Tenughat (b) Bokaro (c) Bermo	SDJM-cum-Civil Judge (Junior Division)-cum-Judge Incharge, Bermo at Tenughat, Bokaro
02.	Sri Shekhar Kumar, JM-cum- Addl. Civil Judge (Junior Division)-cum-PM, JJ Board, Lohardaga	(a) Giridih (b) Giridih (c) Giridih	SDJM-cum-Judge Incharge, Giridih
03.	Sri Bishwanath Bhagat, JM-cum-Judge Incharge cum- Civil Judge (Junior Division), Chatra	(a) Saraikela (b) Saraikela (c) Saraikela	SDJM-cum-Civil Judge (Junior Division)-cum-Judge Incharge-cum-PM, JJ (Board), Saraikela
04.	Ms. Shweta Kumari No. II, JM-cum-P.M., J.J. Board, Chatra	(a) Chatra (b) Chatra (c) Chatra	SDJM-cum-Judge Incharge-cum-Civil Judge (Junior Division)-cum-PM, JJ (Board), Chatra
05.	Ms. Archana Kumari, JM-cum- Addl. Civil Judge (Junior Division) cum-PM, JJ Board, Daltonganj	(a) Daltonganj (b) Palamau (c) Daltonganj	SDJM-cum-Civil Judge (Junior Division)-cum-PM, JJ (Board), Daltonganj
06.	Sri Binod Kumar, JM-cum-Judge Incharge, Dhanbad	(a) Dhanbad (b) Dhanbad (c) Dhanbad	SDJM-cum-Judge Incharge, Dhanbad
07.	Sri Anup Tirkey, JM-cum- Addl. Civil Judge (Junior Division), Dhanbad	(a) Sahebganj (b) Sahebganj (c) Sahebganj	SDJM-cum-Judge Incharge-cum-PM, JJ (Board), Sahebganj
08.	Sri Nishant Kumar, JM-cum- Civil Judge (Junior Division), Garhwa	(a) Dumka (b) Dumka (c) Dumka	SDJM-cum-Judge Incharge-cum-PM, JJ (Board), Dumka
09.	Sri Manoj Kumar Ram, JM-cum- Addl. Civil Judge (Junior Division)- cum- Judge Incharge, Garhwa	(a) Gumla (b) Gumla (c) Gumla	SDJM-cum-Judge Incharge-cum-Civil Judge (Junior Division)-cum-PM, JJ (Board), Gumla
10.	Sri Ananda Singh, JM-cum-PM, JJ Board, Godda	(a) Godda (b) Godda (c) Godda	SDJM-cum-Judge Incharge-cum-PM, JJ (Board), Godda
11.	Ms. Richa Srivastava, JM-cum-PM, JJ Board, Hazaribagh	(a) Hazaribagh (b) Hazaribagh (c) Hazaribagh	SDJM-cum-PM, JJ (Board), Hazaribagh
12.	Sri Ashok Kumar No. III, JM-cum- Addl. Civil Judge (Junior Division), Jamshedpur	(a) Jamshedpur (b) East Singhbhum (c) Jamshedpur	SDJM-cum-PM, JJ (Board), Jamshedpur
13.	Sri Manoranjan Kumar No. I, JM-cum-Judge Incharge-cum- PM, JJ Board, Jamtara	(a) Jamtara (b) Jamtara (c) Jamtara	SDJM-cum-Judge Incharge-cum-PM, JJ (Board), Jamtara
14.	Ms. Sushila Soreng, JM-cum- Civil Judge (Junior Division)-cum- PM, JJ Board, Khunti	(a) Khunti (b) Khunti (c) Khunti	SDJM-cum-Civil Judge (Junior Division)-cum- Judge Incharge-cum-PM, JJ (Board), Khunti

20.04.2016

15.	Sri Sandeep Nishit Bara, JM-cum-Judge Incharge-cum- Civil Judge (Junior Division)-cum- PM, JJ Board, Latehar	(a) Latehar (b) Latehar (c) Latehar	SDJM-cum-Judge Incharge-cum-Civil Judge (Junior Division)-cum-PM, JJ (Board), Latehar
16.	Sri Chandra Bhanu Kumar, JM-cum- Addl. Civil Judge (Junior Division), Ranchi	(a) Pakur (b) Pakur (c) Pakur	SDJM-cum-Judge Incharge)-cum-PM, JJ (Board), Pakur
17.	Ms. Arti Mala, JM-cum- Addl. Civil Judge (Junior Division), Ramgarh	(a) Ramgarh (b) Ramgarh (c) Ramgarh	SDJM-cum-Judge Incharge-cum-Civil Judge (Junior Division), Ramgarh
18.	Md. Faheem Kirmani, JM-cum- PM, JJ Board, Ranchi	(a) Ranchi (b) Ranchi (c) Ranchi	SDJM-cum-PM, JJ (Board), Ranchi
19.	Sri Purshottam Kumar Goswami, JM, Rajmahal, Sahebganj	(a) Rajmahal (b) Sahebganj (c) Rajmahal	SDJM, Rajmahal, Sahebganj

By order of the Court,
Sd/- Anil Kumar Choudhary
Registrar General

Dated Ranchi the April, 2016

Memo No. _____ /Apptt

Copy forwarded to the Central Project Co-ordinator, e-courts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for publishing it in the e-Gazette.

Sd/- Anil Kumar Choudhary
Registrar General

Dated Ranchi the April, 2016

Memo No. 2834 /Apptt

Copy forwarded to the Principal Secretary, Department of Personnel, Administrative Reforms & Rajbhasha, Government of Jharkhand, Ranchi/ the Principal Secretary, Law (Judicial) Department, Government of Jharkhand, Ranchi/ the Accountant General (A&E), G.E. 5, Doranda, Ranchi / the O/o Registrar General/ the Registrar (Vigilance) / the Registrar (Administration) /c/ the Registrar (Establishment) / Secretary to Hon'ble the Chief Justice / /c P.P.S. to the Hon'ble the Chief Justice / /c NIC Cellof High Court of Jharkhand, Ranchi / the concerned Principal District & Sessions Judges including the Judicial Commissioner, Ranchi for information and (communication to the Officers concerned).

() – For concerned PDJs & JC , Ranchi


20/4/2016
Registrar General

HIGH COURT OF JHARKHAND, RANCHI
NOTIFICATION
THE 20th APRIL, 2016

No. 127 A: The Judicial Officers named in Column no. 2 of the table below are transferred/posted as Railway Judicial Magistrates to try cases under the Indian Railways Act and under the R.P. (U.P.) Act at the respective Railway Court mentioned in Column No. 4 of the table, which they are competent to try under the Code of Criminal Procedure, 1973 (Act 2 of 1974).

In exercise of powers conferred under Sub-Section 3 of Section 11 of the Code of Criminal Procedure, 1973, the High Court has been pleased to confer the powers of Judicial Magistrate 1st class upon the officers named in Column no. 2 for the territorial jurisdictions mentioned against their respective names, given in Column no. 3 of the table below.

These officers are also vested with the powers conferrable on a Judicial Magistrate of the 1st class to try summarily the cases under the Indian Railways Act, as are covered under Section 260 of the Code of Criminal Procedure, 1973.

They are also conferred with the powers to take cognizance of such cases which they have been authorized to try in their respective territorial jurisdictions: -

Sl. No.	Name of the officer with designation and present place of posting	Name of the station where he would be posted in the Court of Railway Judicial Magistrate	Jurisdictions for which power is being vested
1.	2.	3.	4.
1.	Md. Umar, JM-cum-Addl. Civil Judge (Junior Division), Dhanbad	Dhanbad	Dhanbad, Koderma, Chatra and Giridih
2.	Sri Rajesh Kumar No. II, JM-cum-Addl. Civil Judge (Junior Division), Ranchi	Ranchi	Ranchi, Hazaribagh, Gumla, Lohardaga and Simdega

By order of the Court,
Sd/- Anil Kumar Choudhary
Registrar General

Memo No. _____/Apptt

Dated Ranchi the _____ April, 2016

Copy forwarded to the Central Project Co-ordinator, e-courts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for publishing it in the e-Gazette.

Sd/- Anil Kumar Choudhary
Registrar General


Memo No. 2836 /Apptt

Dated Ranchi the 20th April, 2016

Copy forwarded to the Principal Secretary, Department of Personnel, Administrative Reforms & Rajbhasha, Government of Jharkhand, Ranchi/ the Principal Secretary, Law (Judicial) Department, Government of Jharkhand, Ranchi/ the Accountant General (A&E), G.E. 5, Doranda, Ranchi / the O/o Registrar General/ the Registrar (Vigilance) / the Registrar (Administration) /c/ the Registrar (Establishment) / P.P.S. /c/ to the Hon'ble the Chief Justice / the /c/ NIC Cell High Court of Jharkhand, Ranchi / the Principal District & Sessions Judge, Dhanbad & Judicial Commissioner, Ranchi for information and (communication to the officer concerned) and the concerned Railway Magistrates [communication to all concerned Railways Authorities.]

() - for concerned PDJ & JC, Ranchi

[] - Railway Magistrates


20.04.2016
Registrar General

HIGH COURT OF JHARKHAND, RANCHI

NOTIFICATION

THE 20TH APRIL, 2016

No.....¹²⁸...../A: Consequent upon promotion of Sri Sanjeev Kumar Das, Deputy Registrar (Protocol), High Court of Jharkhand, Ranchi, to the rank of District Judge, subject to final decision of the Hon'ble Supreme Court of India in the Special Leave to Appeal (Civil) No. 9883 / 2009 vide Notification No. 13/ varyi pronnati-01/2015 ka.3032, Ranchi dated 08/04/2016 of the Department of Personnel, Administrative Reforms & Rajbhasha, Government of Jharkhand, Ranchi, the services of Sri Das are again being placed at the disposal of Hon'ble the Chief Justice, High Court of Jharkhand, Ranchi for his appointment as Joint Registrar (Establishment), High Court of Jharkhand, Ranchi.

By order of the Court,

Sd/-(Anil Kumar Choudhary)

Registrar General

Memo. No. _____/Apptt. dated Ranchi the 20TH APRIL, 2016.
XXII(53)-1/10

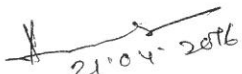
Copy forwarded to the Central Project Co-ordinator, e-Courts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for publishing it in e-Gazette.

Sd/-(Anil Kumar Choudhary)

Registrar General

Memo. No. 2844 /Apptt. dated Ranchi the 20TH APRIL, 2016.
XXII(53)-1/10 21st

Copy forwarded to the Principal Secretary to the Government, Department of Personnel, Administrative Reforms & Rajbhasha, Jharkhand, Ranchi / the Principal Secretary to the Government, Law (Judicial) Department, Jharkhand, Ranchi / the Accountant General (A&E), Jharkhand, Doranda, Ranchi / the Director, Judicial Academy Jharkhand, Ranchi / the Registrar (Establishment), the Registrar (Vigilance), the Registrar (Administration) I/c, the P P.S. I/c to Hon'ble the Chief Justice, the Central Project Co-ordinator, e-Courts Project, I/c NIC Cell, All the Joint Registrars (Judicial & Non-Judicial), All the Deputy Registrars, All the Assistant Registrars, Incharge Court Masters' Section, In-charge P.As' Section, All the Section Officers, Stamp Reporter, Oath CommissionerHigh Court of Jharkhand, Ranchi, the Treasury Officer, Doranda Treasury, Doranda, Ranchi and Sri Sanjeev Kumar Das, Deputy Registrar (Protocol), High Court of Jharkhand, Ranchi, for information and needful.


21.04.2016
Registrar General

HIGH COURT OF JHARKHAND, RANCHI

NOTIFICATION

THE 20TH APRIL, 2016

No. 129 /A: Hon'ble the Chief Justice has been pleased to appoint Sri Sanjeev Kumar Das, Deputy Registrar (Protocol), High Court of Jharkhand, Ranchi as Joint Registrar (Establishment), High Court of Jharkhand, Ranchi, on his promotion to the rank of District Judge.

By order of the Court,
Sd/-(Anil Kumar Choudhary)
Registrar General

Memo. No. _____/Apptt. _____ dated Ranchi the 20th April, 2016
XIX (1)/6A/2002

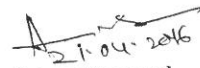
Copy forwarded to the Central Project Co-ordinator, e-Courts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for publishing it in e-Gazette.

Sd/-(Anil Kumar Choudhary)
Registrar General

Memo. No. 2846 /Apptt. _____ dated Ranchi the 20th April, 2016
XIX (1)/6A/2002

Copy forwarded to the Principal Secretary, Department of Personnel, Administrative Reforms & Rajbhasha, Government of Jharkhand, Ranchi / the Principal Secretary, Law (Judicial) Department, Government of Jharkhand, Ranchi / The Accountant General (A & E), Jharkhand, Ranchi / the Registrar (Establishment) / the Registrar (Administration)I/c / O/o the Registrar (Vigilance) / the Secretary to Hon'ble the Chief Justice / the Central Project Co-ordinator, e-Courts Project / All the Joint Registrars (Judicial & Non-Judicial) / All the Deputy Registrars / All the Assistant Registrars (Judicial & Non-Judicial) / PPS I/c to Hon'ble the Chief Justice / I/c NIC Cell..... High Court of Jharkhand, Ranchi/ and Treasury Officer, Doranda Treasury, Doranda, Ranchi for information and needful.

Sri Das is requested to assume the charge of the office of Joint Registrar (Establishment) High Court of Jharkhand, Ranchi immediately.


21.04.2016
Registrar General